

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3456/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

1st October

Dated, Guwahati the September., 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/2020 dtd. 29.09.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at your own cost, from the evening of 01.10.2020 till the morning of 03.10.2020, has been granted. Further, the Addl. District & Sessions Judge, FTC, Kokrajhar and his absence the Civil Judge & Assistant Sessions Judge, Kokrajhar and in his absence the CJM, Kokrajhar will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3457/A, dated 1.10.2020

Copy to:-

1. The Project Manager, Gauhati High Court.

Rita Kar
REGISTRAR (VIGILANCE)

Rita